

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/63/CHE/2023
Petition No : CP(CAA)/1(CHE)/2024
Name of Petitioner :
& Rinelie Micro Fabrics Pvt Ltd and Other
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. G.Sudhakar, Ld. Counsel for Petitioner.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Undertaking filed by the Petitioner in terms of the Order dated 05.06.2024.

Synopsis already filed.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**